

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

ORIGINAL APPLICATION NO. 356 99

DATE OF ORDER : 04.03.1999.

Between :-

- 1.Tummalapalli Kantha Rao
- 2. K.Srinivas

... Applicants

And

- The Administrative Officer, and Security Printing Press, Mind Compound, Saifabad, Post Box No.48, Hyderabad.
- The District Employment Officer, Hyderabad District, Hyderabad.

· · · Respondents

Counsel for the Applicants : Shri J.Kanakaiah

Counsel for the Respondents : Shri B.N.Sharma for R-1
Shri P.Naveen Rao for R-2

CORAM:

THE HON BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

(Order per Hon'ble Justice Shri D.H.Nasir, VC).

ORDER

(Per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

Heard the learned counsel for the rival parites.

- 2. The applicants' main grievance is that they have not been permitted to appear at the examination which may be held in very near future for the post of 'Vendor' in the office of Respondent No.1 on the ground that their names have not been sponsored by the Employment Exchange. It is a well settled law that no candidate should be disallowed from appearing at the interview/test merely because their names have not been sponsored by the Employment Exchange provided they satisfy the basic eligibility criteria.
- 3. It is therefore, hereby directed that the Respondent No.1 shall allow the applicants to appear at the interview/examination irrespective of the fact whether or not they have been sponsored by the Employment Exchange.provided they (applicants) satisfy the basic eligibility criteria.
- 4. The O.A. is disposed of accordingly. No order as to costs.

(D.H.NASIR) Vice-Chaiman

Dated: 4th March, 1999.
Dictated in Open Court.

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Copy to:

1. HDHNJ

2. HHRP M(A)

3. HBSZR M(Z)

4.D.R.(A)

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IN THE CENTRAL ADMINISTRATIVE TRICUNAL HYDER ABAD BENCH: HYDER ABAD.

THE HOW BLE MR. BUSTICE D.H. NASIR: VICE - CHAIRMAN

THE HON'BLE H RAJENDRA PRASAD MENELR (A)!

THE HON'BLE R.RANGARAJAN MEMBER (A)

THE HUN'BLE MR.B.S. JAI PARAMESHWAR:
MEMBLR (J)

DATED: 4-3-90

DATER AUTOSMENT

M.A./R.A/C.P.NB.

ΤN

D.A.NO: 356/99

ADMITTED AND INTERIM DIRECTIONS ISSNED.

ALLONED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERAD/REJECTED .

NO ORDER AS TO COSTS

(8 copess)

क्षेन्हीय प्रशासनिक बंधिकरण Central Administrative Tribunal प्रयुष / DESPATCH

-8 MAR 1999

हैवराबाव न्यायपीट HYDERABAD BENCH